

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.A-2/Listing/NCDRC/2020


23rd March, 2020

OFFICE ORDER

In supersession of this Commission's earlier Office Order of even number dated 20th March, 2020, the Hon'ble President, National Consumer Disputes Redressal Commission, is pleased to constitute the Benches to hear the urgent matters from 24.03.2020 to 15.04.2020, as under:-

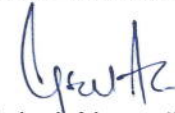
30.03.2020 - Monday-	Bench No.2
07.04.2020 - Tuesday -	Bench No.3
13.04.2020 - Monday-	Bench No.4

Further, the Hon'ble Benches of the National Commission are also authorised to hold sittings on any day during the period, other than the days mentioned above, to pronounce the order(s).


(Iqbal Ahmed)
Deputy Registrar

Copy to:

1. Sr.PPS to Hon'ble President – for information
2. PSs to Hon'ble Members – with a request to bring the contents of the Office Order to the notice of the Hon'ble Members.
3. Assistant Registrars, NCDRC
4. Court Masters (Non-shorthand)
5. Section Officer (IT) – with a request to upload the Office Order on our website.


(Iqbal Ahmed)
Deputy Registrar